

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

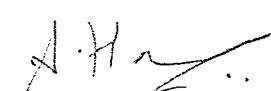


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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/9/2018 AT 10-30 AM

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/26/2018  
NAME OF THE PETITIONER(S) : Dr.JAWAHAR PALANIAPPAN AND 1  
NAME OF THE RESPONDENTS : KUMUDHAM PUBLICATIONS PVT LTD & 3 OTHS  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
			REPRESENTATION BY WHOM

1.	Gopal Mukerjee Sr. Advocate for Growthum Kann A. Narayanan.	R1, R3	 
2)	S. Sarkar Sr. Advocate For TR Bhaskar	Counsel for Petitioners	

(3)

[TCP/26/2018]

**ORDER**

Submissions made by the counsel for Petitioner, part heard. The counsel for the Respondent's side having not raised objection with regard to hearing the maintainability Application along with the main Company Petition, if this Bench finds that there is merit in the maintainability application, after hearing the application on maintainability and the main Company Petition, then this Bench will decide the maintainability issue without going into the merits of the Company Petition, failing which, this Bench without pronouncing order on the maintainability issue, the main Company Petition will be dealt with on merits taking maintainability issue as first issue in the order on the Company Petition.

Matter is posted for completion of submissions by either side with a direction to file written submissions simultaneously on the next date of hearing.

List this matter on 13.12.2018, 14.12.2018, 17.12.2018 and 18.12.2018 for consecutive hearing.

  
**(S VIJAYARAGHAVAN)**  
**Member (Technical)**

  
**(B.S.V.PRAKASH KUMAR)**  
**Member (Judicial)**

sr